

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-319

Appeal No - 158/252/ND/2020

IN THE MATTER OF:

Four Square Media Pvt Ltd

Vs

ROC

...Applicant

...Respondent

SECTION

U/s 252 IBC code 2016

Order delivered on 16.03.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

:

For the Respondent

: Mr. M Yadhubhushan Rao, Ld. ARoC

ORDER

Adjourned to 13.04.2020.

sd/-

(K.K. VOHRA)
MEMBER (T)

sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Lalit)